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RBI/2020-21/31 DOR.No.Ret.BC.11/12.07.150/2020-21

September 03, 2020

All Banks

Dear Sir/Madam

<u>Cessation of "Westpac Banking Corporation" as a banking company within</u> <u>the meaning of sub section (2) of Section 36 A of Banking Regulation Act,</u> <u>1949</u>

We advise that the "**Westpac Banking Corporation**" has ceased to be a banking company within the meaning of the Banking Regulation Act, 1949 vide Notification DOR.IBD.No.100/23.13.138/2020-21 dated July 18, 2020, which is published in the Gazette of India (Part III - Section 4) dated August 22 – August 28, 2020.

Yours faithfully

(Sudhansu Mohan Parida) General Manager

> विनियमन विभाग, केंद्रीय कार्यालय, 5वीं मंजिल, अमर भवन, सर पी एम रोड, मुंबई-400001 Department of Regulation, Central Office, 5th floor, Amar Building, Sir P.M.Road, Mumbai-400001 टेलीफोन/Tel No:022-22603000 Email ID: <u>returnsco@rbi.org.in</u>

> > हिंदी आसान है, इसका प्रयोग बढ़ाइए